

Shri Sanganna: May I know whether the Advisory Council set up under Article 244(1) of the Constitution is authorised to exercise control over the expenditure placed at the disposal of the State Government?

Shri Datar: I may invite the hon. Member's attention to the fact that it is advisory in character and its advice is generally accepted.

Shri P. N. Rajbhoj: Have the Government distributed the amount to every region?

Shri Datar: Yes, the amounts are distributed according to the regions, in the light of the requirements of each State.

Shri P. N. Rajbhoj: How much amount has been given to each State?

Shri Datar: It is a long statement. Sir, if permitted I shall read.

Mr. Deputy-Speaker: If the hon. Member is interested, he may ask for it and the long list will be laid on the Table.

Shri B. S. Murthy: In the statement placed on the Table, Sir, Madras has been given only four lakhs of rupees whereas places like Madhya Pradesh and Orissa were given 12 lakhs and 22 lakhs respectively. May I know, Sir, why this disparity?

Shri Datar: Sir, this depends upon the reports that we received and the materials sent to us regarding the various projects for development. These amounts have only reference to the claims they make.

Shri B. S. Murthy: Is it a fact, Sir, that the Orissa State spent 40 lakhs of rupees in 1950-51 and 1951-52 and therefore, the Government have given 22 lakhs of rupees? Is it not a fact that the Madras Government spent more than 50 lakhs?

Mr. Deputy-Speaker: What the hon. Minister just now said is that they made claims. The States have to come forward with certain claims. You ask for more and more will be given to you.

Shri P. N. Rajbhoj: In view of what is given to the scheduled and aboriginal tribes, will the Government increase the amount for the welfare of the scheduled castes and backward classes?

Shri Datar: The scheduled castes might be backward.

Shri P. T. Chacko: May I know, Sir, whether any portion of this amount is spent for the welfare of the scheduled castes who have changed their religion?

Mr. Deputy-Speaker: How can castes change their religion?

COMMISSION UNDER ARTICLE 339

*1008, **Shri Ebeekha Bhal:** Will the Minister of Home Affairs be pleased to state whether Government propose to appoint a Commission under Article 339 of the Constitution in the near future?

The Deputy Minister of Home Affairs (Shri Datar): No such proposal is under consideration.

Short Notice Questions and Answer

NIRMALA COLLEGE, DELHI (STRIKE)

Shriman Benu Chakravarty: Will the Minister for Education be pleased to state whether it is a fact that the students of Nirmala College, Delhi are on strike because of:

- (i) the disallowing by the American College authorities of the recognised students Union according to the accepted Constitution;
- (ii) the Union funds amounting to about Rs. 50,000 being withheld by the Principal;
- (iii) a student by the name of Raj Bhatia having been kicked by an American teacher while he was peacefully picketing;
- (iv) the segregation into white and non-white staff rooms; and
- (v) separate and discriminatory scales of pay of the teachers?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (i) to (v). According to available information, the answer is in the negative in all the cases. The Principal has in fact expressed his astonishment at the allegation that a student was assaulted by a teacher and stated that it is unfounded. With regard to the charge that there are separate staff rooms and scales of pay for Indian and non-Indian teachers; this is not correct as the College is governed by the rules of the Delhi University which does not permit any discrimination in these matters.

Shrimati Renu Chakravarty: May I know why the Nirmala College was given over to the American authorities from the Central Government?

مسئلہ آف ایجوکیشن اینڈ نیچرل
ریسرچ اینڈ سائنٹیفک (ریچ) (مولانا آزاد)
آزاد: یہ کالج عارضی طور پر ریفرنڈم کے لئے کھولا گیا تھا۔ پرماتھنت طور پر نہیں کھولا گیا تھا۔ گورنمنٹ نے فیصلہ کیا کہ اب اسے بند کر دیا جائے۔ اس وقت مہن نے اپنی خدمات افریقی اور گورنمنٹ کے ضروری شرطوں کے ساتھ منظر پر لیا۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): This college was opened for the refugees temporarily and not permanently. When Government decided to close it, the Mission offered to take it over and the Government accepted this offer on certain essential conditions.]

Mr. Deputy-Speaker: They wanted to close the college which was originally intended for refugees. Later, on account of the refugees not turning up or on account of some other considerations, Government wanted to close the college. Then the American mission came forward to take charge of this college.

Shrimati Renu Chakravarty: May I know whether any assurance had been given that the professors of this college would not be retrenched or thrown out of their jobs?

Maulana Azad: Yes.

Shrimati Renu Chakravarty: Is it a fact that some of the Indian staff has already been retrenched or has had to quit?

Maulana Azad: No.

Shrimati Renu Chakravarty: Is it a fact that one Miss Lakhari, who was one of the members of the permanent staff was made to quit almost immediately after the new principal came over from America?

مولانا آزاد: ہمارے سامنے یہ بات نہیں آئی۔

[Maulana Azad: Not to my knowledge.]

Shrimati Renu Chakravarty: May I know the scales of pay which the teachers get?

Shri K. D. Malaviya: The scales of pay have been indicated in the chart that has been supplied.

Mr. Deputy-Speaker: The scales of pay are contained in the chart which will be placed on the Table.

Shrimati Renu Chakravarty: Is it a fact that one Ph.D. by name Dr. Sharma draws Rs. 400 and another American Ph.D. draws Rs. 800?

Mr. Deputy-Speaker: How can that be gone into here?

ڈاکٹر ایم۔ ڈی۔ مالویا: امریکن میٹھان نے ہمارے اوپر اتنی دھڑھالی کیوں کی؟
مولانا آزاد: یہ سن سے ہے۔

[Maulana Azad: You had better ask the Mission.]

Mr. Deputy-Speaker: We cannot go into these details. There may be Ph.Ds. and Ph.Ds. One may have obtained the title, but he may not be as competent as another man who has obtained the same title.

Shrimati Renu Chakravarty: My point is this. The University prescribes certain scales of pay, and for persons who possess the same qualifications there is a uniform scale fixed. Therefore, I want to know why there is a discrimination here.

Mr. Deputy-Speaker: I am not going to allow this question. Can't there be a young Ph.D. of 25 years and an old Ph.D. of 50 years?

Shri H. N. Mukerjee: We have been told by Government that as far as the statements contained in the question are concerned, they have been found to be unfounded. May I enquire whether Government has reached this decision by a reference only to the Principal of the College concerned, or has Government taken into consideration the grievances of those who are really so aggrieved that they have come forward and are agitating in regard to the removal of those complaints?

مولانا آزاد: ہمارے لئے یہ بات اس وقت نہیں کہہ سکتی تھی کہ ہونہوڑگی سے پورچھ کالج نے پرسنل سے پورچھ - گورنمنٹ کے پاس جو

اندرموشن اُنسی وہ ہاؤس کے آگے دیکھ
 دی گئی ہے۔ گورنمنٹ کوئی عدالت
 ابھی نہیں بنایا سکتی تھی۔

[Maulana Azad: It is clear that Government at the time could enquire from the University and the Principal of the College only. The information gathered by Government has been placed before the House. Government could not set up a tribunal at the moment.]

Shri H. N. Mukerjee: Has Government made sure that there are not provisions in the College's scales of payment regarding allowances and all sorts of other things which lead to an invidious distinction as between the white and non-white members of the staff?

مولانا آزاد: یونیورسٹی سے پوچھا
 گیا اور انہوں نے کہا کہ اس طرح کا کوئی
 امتیاز اس میں نہیں ہے گورنمنٹ
 یونیورسٹی سے پوچھ سکتی ہے اور کہا
 کر سکتی ہے۔

[Maulana Azad: An enquiry was made from the University and it stated that there was no such discrimination. Government can only make an enquiry from the University, it can do nothing else.]

Shri P. T. Chacko: May I know whether the members of the staff of this College are paid at the rates prescribed by the University of Delhi?

Maulana Azad: Yes.

Shri P. T. Chacko: May I know whether the students gave any demand notice to the authorities before this strike?

مولانا آزاد: نہیں۔ یونیورسٹی
 اتھارٹی کے پاس کوئی ڈیمانڈ نوتیس نہیں
 گئی۔

[Maulana Azad: No. No Student approached the University authorities.]

डा० एन० सी० चकरे: हुजूर, हमारे
 सबाल का जवाब नहीं मिला।

उपाध्यक्ष महोदय: उस का जवाब नहीं
 मिल सकता।

Dr Ram Subhag Singh: As the hon. Minister said that this College was handed over to the American Mission on certain conditions, may I enquire what those conditions are?

Mr. Deputy Speaker: That does not arise out of this Short Notice Question.

Dr. Ram Subhag Singh: No. But this was stated in the hon. Minister's reply. Therefore, I want to know the conditions in detail.

Mr. Deputy-Speaker: Somehow a certain question has been put and the answer to it has been given. I am not going to allow supplementaries on that.

Shrimati Renu Chakravarty: Is it a fact that up to a certain time there were separate staff rooms, one the Fathers' Room and the other a Staff Room?

مولانا آزاد: نہیں پورا کچھ معلوم
 معلوم ہوا ہے اس کے مطابق دون کمن
 ڈومس ہیں۔ ایک لہنڈیز کے لئے۔
 ایک سائنس فیکلٹی کے پروفیسروں کے
 لئے اور ایک آرٹ کے لئے۔ اس میں
 انڈین اور نان انڈین کا کوئی فرق نہیں
 ہے۔

[Maulana Azad: No. According to our information, there are three common rooms—one for ladies, the second for professors of the Science Faculty and the third for Arts. There is no distinction of Indian or non-Indian.]

Shrimati Sucheta Kripalan: May I know whether friction has been going on between the college authorities and the Students' Union for quite a long time and some months back an incident took place in which an American professor is supposed to have kicked a student? So, it is not a new charge. This charge has been coming up again and again.

Mr Deputy-Speaker: It is covered by part (iii) of the question.

Shrimati Sucheta Kripalan: No, Sir. The incident alleged in the short notice question took place recently, but I am referring to an incident that took place some time back when there was trouble between the Students' Union and an American professor, and a student was kicked by an American professor.

مولانا آزاد: کوئی بات اس شجر
کی شہزادے سامنے نہیں ہے۔

[Maulana Azad: Not to my knowledge.]

Shri K. D. Malaviya: We have no information on the point referred to by the hon. Lady Member.

Shri Thann Pihal: May I know whether the strike was engineered by the Union controlled by political parties for ulterior purposes? Is the Government aware of this fact or not?

Mr. Deputy-Speaker: I won't allow any further questions. This question has been sufficiently answered.

WRITTEN ANSWERS TO QUESTIONS

SURVEY OF SYSTEMS OF EDUCATION

*993. Shri S. N. Das: Will the Minister of Education be pleased to state:

(a) whether any organised efforts have been made by the Government of India to make a survey of various systems of education, experiments in which are being carried on in different States either by the Government or other private agencies;

(b) if the answer to part (a) above be in the affirmative, whether the survey has been completed and report published; and

(c) if not, whether there is any proposal under consideration to do so?

The Minister of Education and Natural Resources and Scientific Research (Muzilana Asad): (a) and (b). The Central Government have been collecting information about promising educational experiments in the field of Primary, Basic, Secondary and Teachers' Education with the object of publishing brochures dealing with them, but full information is not yet available. As the hon. Member is no doubt aware, a detailed survey of Education at the University Stage has already been carried out by the University Education Commission, whose report is available in the Library of the House, while a similar survey of the field of Secondary education is now being carried out by the Secondary Education Commission recently appointed by the Government of India.

(c) Does not arise.
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WORLD BANK AUTHORITY

*994. Shri S. N. Das: (a) Will the Minister of Finance be pleased to state whether the World Bank Authority who visited India some time back has submitted any Report and made any recommendations to the World Bank?

(b) If so, what are the important features of the Report and precise recommendation made by them regarding our various department projects?

The Minister of Revenue and Expenditure (Shri Tyagi): (a) and (b). More than one International Bank delegation has visited India during this year in connection with different projects considered suitable for grant of loan assistance on which the Bank wanted to have investigations made. The reports which the delegations will submit or have already submitted, are to be treated as "restricted" documents as they are addressed to the Bank Management and it will not, therefore, be appropriate to disclose their contents.

CHRISTIAN HIGH SCHOOLS AND COLLEGES IN MANIPUR

*1009. Shri Rishang Keishlas: Will the Minister of Education be pleased to state:

(a) the number of Christian High Schools and Colleges now in existence in Manipur;

(b) whether any of these schools or colleges sought financial help from the Government and if so, what action Government have taken in the matter;

(c) whether religious instruction is being imparted in any of these institutions; and

(d) whether Government propose to take over the entire management of these institutions?

The Minister of Education and Natural Resources and Scientific Research (Muzilana Asad): (a) to (d). The information is being collected and will be laid on the Table of the House.

MILITARY FUNDS

*1010. Shri Gidwanit: (a) Will the Minister of Finance be pleased to state whether it is a fact that large Military funds are still kept with Foreign Banks in India?

(b) Is it a fact that some of the Foreign Banks have entered into competition for deposits and are offering higher rates of interest for the purpose of sending funds to England?